

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) (Regulations, 2017)

FOR THE ATTENTION OF STAKEHOLDERS OF M/S. SUMATI PRODUCTION AND MARKETING PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	M/S SUMATI PRODUCTION AND MARKETING PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	27/05/2004
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	RoC- Shillong
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U17116AS2004PTC007424
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	House no 6, Sumati Niwas, Pachim Boragaon Guwahati Kamrup - 781033
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24 th January 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name- . Dhiraj Kumar Jain Address- 3 rd Floor, Meena Bhawan, Kanchan Path, Opp. Bora Service Bus Stop, Kanchan Path, Bora Service, Guwahati-781007. Reg. Email Address- dhiraj@icai.org Registration No.- IBBI/IPA-001/IP-P00496/2017-18/10884 Claims to be mailed at dhiraj@icai.org
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23 rd February 2022

Notice is hereby given that **M/S SUMATI PRODUCTION AND MARKETING PRIVATE LIMITED** has commenced voluntary liquidation on 24th January 2022.

The stakeholders of **M/S SUMATI PRODUCTION AND MARKETING PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 23rd February 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 25/01/2022

Place: Guwahati.




Dhiraj Kumar Jain